### FAMILY PENSION FOR THE RETIRED PER-SONNEL OF P. AND T.

425. SHRIMATI TARA RAMCHAN DRA SATHE: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have received any representation from the All India Post and Telegraph Pensioners' Association requesting for the introduction of Family Pension Scheme, 1964 for those persons who retired under the Liberalised Pension Rules of 1950;

(b) if so, the reaction of Government thereto; and

(c) whether Government propose to make any other arrangement to provide some means of maintenance of a widow of such a pensioner ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) It is not clear which particular Association is meant as there are a number of Associations—none of them recognised —calling themselves "AU India Pensioners' Association" or the like. No communication of the kind referred to has been received from any Pensioners' Association.

(b) Does not arise.

(c) According to existing rules, widows of officers retiring under the Liberalised Pension Rules are entitled to receive pension for life as provided for under the New Family Pension Scheme, 1964 if they were in receipt of family pension on 31st December 1963. It is not proposed to liberalise this further.

## खाद्य क्षेत्रॊं को समाप्त करने के संबंध में अमरोकी सुझाव

426 श्री राम सहाय :

श्री बी० सी० पट्टनायकः

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि : क्या अभरीका की सरकार ने भारत को गेहूं भेजने के संबंध में यह धर्त 4-65 R. S./67 लगाई है कि भारत को खाद्य क्षेत्र समाप्त कर देने चाहिएं ?

#### T[U. S. SUGGESTIONS ON ABOLITION OF FOOD ZONES

#### 426. SHRI RAM SAHAI : SHRI B. C. PATTANAYAK :

Will the Minister of FOOD AND AGRICULTURE be pleased to state whether the Government of the United States of America has laid down a condition for supplying wheat to India that India should abolish food zones ?]

# खारा, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री अभ्णासाहेब झिदे) : जी,नहीं।

tCTHE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): No, Sir.]

427. [Transferred to the 6th Decem ber, 1967.]

#### STRIKE IN SINGARENI COLLIERIES

428. SHRI SURJIT SINGH ATWAL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the reasons for the recent strike of coal mines in Singareni Collieries ;

(b) the steps taken by the manage ment to avert the strike and settle the dispute; and

(c) the number of man-hours lost and the production affected as a result of the strike?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI) : (a) The unions operating in Singareni Collieries demand modifications in the recommendations of the Central Wage Board for Coal

f[] English translation